

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**REFORM FERRO CAST LIMITED**  
**OPERATING IN CAST IRON & DUCTILE IRON PRODUCTS AT NAUPALA,**  
**BAGNAN-II, HOWRAH, WEST BENGAL**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	REFORM FERRO CAST LIMITED CIN- U27101WB2006PLC112036
2.	Address of the registered office	Naupala, Bagnan-II, Howrah, West Bengal- 711303
3.	URL of website	<a href="http://www.reformferrocast.com">www.reformferrocast.com</a>
4.	Details of place where majority of fixed assets are located	Naupala, Bagnan-II, Howrah, West Bengal- 711303
5.	Installed capacity of main products/ services	Foundry having annual capacity of plant of Cast Iron 50400 MT, Ductile iron 32400 MT and Austempered Ductile iron 2750 MT (as per website) Factory land 32.98 bighas includes 16.32 bighas in the name of personal guarantor
6.	Quantity and value of main products/ services sold in last financial year	Turnover for FY 2013-14 Rs. 87.17 crores Turnover for FY 2014-15 Rs. 23.85 crores Turnover for FY 2023-24 – Nil As informed to us, factory closed since FY 2014-15
7.	Number of employees/ workmen	Nil as on CIRP commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending an email to the RP at the email id: reformferro.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending an email to the RP at the email id: reformferro.ibc@gmail.com
10.	Last date for receipt of expression of interest	21.09.2024
11.	Date of issue of provisional list of prospective resolution applicants	26.09.2024

12.	Last date for submission of objections to provisional list	01.10.2024
13.	Date of issue of final list of prospective resolution applicants	06.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.10.2024
15.	Last date for submission of resolution plans	05.11.2024
16.	Process email id to submit EOI	<a href="mailto:reformferro.ibc@gmail.com">reformferro.ibc@gmail.com</a>



Arun Kumar Gupta  
Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037  
AFA valid till 30.6.2025  
P-15 Bentinck Street, 3<sup>rd</sup> Floor, Kolkata-700001  
Mobile: 98301 24481  
E-mail: guptaarunkumar2001@yahoo.com

For Reform Ferro Cast Limited  
Date: 06.09.2024  
Place: Kolkata

<b>FORM G</b> <b>INVITATION FOR EXPRESSION OF INTEREST FOR</b> <b>REFORM FERRO CAST LIMITED</b> <b>OPERATING IN CAST IRON &amp; DUCTILE IRON PRODUCTS AT NAUPALA,</b> <b>BAGNAN-II, HOWRAH, WEST BENGAL</b> (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN/ CIN/LLP No.
2.	Address of the registered office
3.	URL of website
4.	Details of place where majority of fixed assets are located
5.	Installed capacity of main products/ services
6.	Quantity and value of main products/ services sold in last financial year
7.	Number of employees/ workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:
10.	Last date for receipt of expression of interest
11.	Date of issue of provisional list of prospective resolution applicants
12.	Last date for submission of objections to provisional list
13.	Date of issue of final list of prospective resolution applicants
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15.	Last date for submission of resolution plans
16.	Process email id to submit EOI
Arun Kumar Gupta Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037 AFA valid till 30.6.2025 P-15 Bentinck Street, 3rd Floor, Kolkata-700001 Mobile: 98301 24481 E-mail: guptaarunkumar2001@yahoo.com For Reform Ferro Cast Limited	
Date: 06.09.2024 Place: Kolkata	

ফর্ম 'জি'	
রিফর্ম ফেরো কাস্ট লিমিটেড-এর নিমিত্ত আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ নাউপালা, বাগনান-২, হাওড়া, পশ্চিমবঙ্গ কাস্ট আয়রন এবং ডাকটাইল আয়রনের পেশার কারবারে নিয়োজিত [ইনসলভেন্সি অ্যান্ড ব্যাল্কেটরিং বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে]	
প্রয়োজনীয় তথ্যাবলি	
১. কর্পোরেট ঋণগ্রহীতার নাম, প্যান/সিআইএন/এলএলপি নম্বর	রিফর্ম ফেরো কাস্ট লিমিটেড সিআইএন-U27101WB2006PLC112036
২. রেজিস্টার্ড অফিসের ঠিকানা	নাউপালা, বাগনান-২, হাওড়া, পশ্চিমবঙ্গ-৭১১৩০৩
৩. ওয়েবসাইটের ইউআরএল	www.reformferrocast.com
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	নাউপালা, বাগনান-২, হাওড়া, পশ্চিমবঙ্গ-৭১১৩০৩
৫. মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	ইনস্টলড ক্যাপাসিটি ফাউন্ড্রির কাস্ট আয়রন প্লাস্টের বার্ষিক ক্ষমতা ৫০৪০০ এমটি, ডাকটাইল আয়রন ৩২৪০০ এমটি এবং আসটেম্পার্ড ডাকটাইল আয়রন ২৭৫০ এমটি (ওয়েবসাইট অনুসারে) ফ্যাক্টরির জমি ৩২.৯৮ বিঘা ব্যক্তিগত জামিনদারের নামে ১৬.৩২ বিঘা সহ।
৬. শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	অর্ধবর্ষ ২০১৩-১৪ লেনদেন ৮৭.১৭ কোটি অর্ধবর্ষ ২০১৪-১৫ লেনদেন ২৩.৮৫ কোটি অর্ধবর্ষ ২০২৩-২৪ লেনদেন নেই আমাদের অবগতি অনুসারে, অর্ধবর্ষ ২০১৪-১৫ থেকে ফ্যাক্টরি বন্ধ
৭. কর্মী/শ্রমিকের সংখ্যা	সিআইআরপি শুরুর তারিখ অনুসারে নেই
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), ঋণদাতাদের তালিকা	বিশদ আরপি-এর ইমেল আইডি: reformferro.abc@gmail.com-এ ই মেল পাঠিয়ে সংগ্রহ করা যেতে পারে
৯. উক্ত কোডের ২৫(২)(এইচ) ধারাবাহীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে	বিশদ আরপি-এর ইমেল আইডি: reformferro.abc@gmail.com-এ ই মেল পাঠিয়ে সংগ্রহ করা যেতে পারে
১০. এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	২১.০৯.২০২৪
১১. সজ্জাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	২৬.০৯.২০২৪
১২. প্রতিশ্রুত তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	০১.১০.২০২৪
১৩. সজ্জাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৬.১০.২০২৪
১৪. সজ্জাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মোমোরান্ডাম, ইভালুয়েশন ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	০৬.১০.২০২৪
১৫. রেজোলিউশন প্ল্যান জমার শেষ তারিখ	০৫.১১.২০২৪
১৬. ইওআই জমার প্রসেস ই-মেল আইডি	reformferro.abc@gmail.com
অরুণ কুমার গুপ্তা রেজি নং IBBI/PA-001/IP-P00013/2016-2017/10037 এএফএ ৩০.৬.২০২৫ পর্যন্ত বৈধ পি-১৫ বেস্টিক স্ট্রিট, চতুর্থ তল, কলকাতা-৭০০০০১ তারিখ: ০৬.০৯.২০২৪ মোবাইল: ৯৮৩০১ ২৪৮৮১ ই মেল: guptaarunkumar2001@yahoo.com স্থান: কলকাতা রিফর্ম ফেরো কাস্ট লিমিটেড-এর তরফে	